



DIRECTORATE OF INFORMATION & PUBLIC RELATIONS

Government of Mizoram

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MIZORAM GOVERNMENT ANNOUNCES ONE WEEK PARTIAL LOCKDOWN WITH EFFECT FROM TOMORROW

The Government of Mizoram has taken a crucial decision to implement one week of partial lockdown in the state to prevent any outbreak or cases of COVID-19 in interest of public health and safety with effect from 22nd March 2020 (Sunday) till 29th March 2020 (Sunday). The Government announced the partial lockdown after the State Level Task Force on Mitigation of Coronavirus (COVID-19) which met this evening recommended this step. This was accepted by the Council of Ministers and under the powers granted to the Government by 'The Mizoram Epidemic Diseases (COVID-19) Regulations, 2020', the partial lockdown was notified. A notification to this effect was issued by the General Administration Department late tonight signed by the Chief Secretary Pu Lalnunmawia Chuaungo.

According to the notification, all shops and business establishments barring pharmacies and shops selling essential commodities will remain closed during the lockdown period. All public transport services (buses, taxis, mini-vans, sumos and others) and private vehicles will be off the roads during this period. Ambulances, Fire & Emergency Services vehicles, vehicles for upkeep of law and order purposes, vehicles of accredited journalists and electronic media, vehicles of government servants/people/personnel engaged in any aspect of COVID-19 prevention and mitigation, vehicles carrying essential commodities and ferrying people related to essential services and vehicles ferrying government servants/personnel for providing public services will be exempted.

Movement of all people except those concerned with essential commodities and providing essential services and medical personnel is prohibited. All inter-state and international entry/exit points/stations will be closed during this period. Vehicles carrying essential commodities into Mizoram and vehicles/ambulances on medical

emergencies will be however exempt.

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